

[English]

I do not dispute that. We do not know about it. How do you know? He was telling that

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : You can know by joining the Committee.

SHRI C. MADHAV REDDI : This is too late in the day now. I can say that.

(Interruptions)

SHRI RAJIV GANDHI : It is not too late. If you want, we can bring another resolution, increase the size of the Committee and you can join.

SHRI C. MADHAV REDDI : I want to inform you that this Committee will serve no purpose.

[Translation]

I want to submit that it is a useless Committee. We have always said that it is a farce, it is a mere eye-wash and it will not serve any purpose. There is nothing in it. What shall the Committee enquire into? The only thing which you have to do is to get the names of those three companies and those behind it. This information is already with you. What can an enquiry or a Committee do? You can get this information. Why did you not get it? These are bogus companies. Nobody has ever heard their name. These are bogus companies managed by those people who have received money and passed it on to some one here. We do not know to whom they have passed it on. You are not bothered to tell or to find it out. Why do not you enquire about it? Instead of enquiring you have handed it over to the Committee. What will the Committee do and what will we do by knowing about it? Had we been in the Committee... (Interruptions).

SHRI K.C. PANT : You had asked that the investigating agencies should help the Committee. We have provided them the investigating agencies on your recommendation only. (Interruptions).

SHRI H.K.L. BHAGAT : If you remember, the demand for setting up the

Committee came from the opposition (Interruptions)...

SHRI C. MADHAV REDDI : The terms and conditions of the Committee are such that it has become useless and can not function at all. Nor can we people join and work in it. Therefore I submit

[English]

before the bar of this House, before the bar of the people, this Government stands accused, its failure proved, and there is no reason for me to withdraw the Motion which we have given notice of; and I want that this should be taken up for the vote of the House.

MR. SPEAKER : The question is :

“That this House expresses its want of confidence in the Council of Ministers”

*The motion was negatived*

MR. SPEAKER : The House now stands adjourned till 4.30 p.m.

15.57 hrs.

*The Lok Sabha adjourned till*

*Thirty Minutes past Sixteen of the Clock.*

*The Lok Sabha re-assembled at thirty-six minutes past Sixteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

[English]

MR. DEPUTY-SPEAKER : Now we take up the Private Members' Business. Shrimati Usha Rani Tomar.

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND  
RESOLUTIONS

Forty fifth Report

[Translation]

SHRIMATI USHA RANI TOMAR (Aligarh) : Mr. Deputy Speaker, Sir, I beg to move :—

[Shrimati Usha Rani Tomar]

"That this House do agree with the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th December, 1987."

[English]

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th December, 1987."

*The motion was adopted.*

16 37 hrs

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RESOLUTION RE : MEASURES  
FOR UPLIFTMENT OF TRIBAL  
PEOPLE—Contd.

[English]

MR. DEPUTY-SPEAKER : We will now continue further discussion on the Resolution moved by Shri Dileep Singh Bhuria about measures for upliftment of tribal people.

Shri Arvind Netam.

[Translation]

SHRI ARVIND NETAM (Kanker) : Mr. Deputy speaker, Sir, the other day I was discussing about the tribal development schemes. The people generally think that development of an area is possible only through industrialisation. But at least I think that in the tribal areas development is not possible only through industrialisation or that the desired development is not possible. This is the reason why we are facing problems in these areas even though all the natural resources in our country are mostly in the tribal areas. The Government's approach to the 7th plan have a few salient features. Under the planning process there is the Orientation programme for beneficiaries, alienation of exploitation and infrastructure development etc. My submission to the govern-

ment is that "assessment of sentiments of the tribals" should also be included in it. I feel that it has not been kept in view by the Government. Now, the need of the hour is to include the assessment of sentiments of the tribals in the Plan process and then formulate the scheme accordingly.

I would like to tell you how the impact of industrialisation has effected the tribal areas in today's "Hindustan Times" the middle page carries an article.

[English]

"JHARKHAND TRIBALS WANT A FAIR DEAL" by P.R. Rajagopal, Retired Director-General of Police.

"More than one-fourth of the county's mining activities and 20 per cent of the total public sector investments in industrial activities is based in this region."

[Translation]

A Punjab university sociologist has said something about the Jharkand area of South Bihar in his survey. I would like to quote him here—

[English]

The bulk of them, ranging up to 66 per cent hail from Bihar Tribal communities.

[Translation]

About migrant labour he has said—

[English]

and that is in spite of the industrialisation in Bihar.

[Translation]

This implies that despite industrialization in Bihar the migrant labour in Punjab is 66 per cent. Most of them belong to Bihar's Tribal communities. Further, he writes :